

1	2	3	4	5	6
17	Punjab	51	13	6	23
18	Puducherry (UT)	...	...	1	...
19	Rajasthan	3	1	1	8
20	Tamil Nadu	8	8	3	5
21	Uttar Pradesh	4	2	3	24
22	Uttaranchal	...	...	2	5
23	West Bengal	8	3	...	12
Total		138	55	56	171

**People working abroad from Rajasthan**

†2025. SHRI ASHK ALI TAK: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) the list of number of people working in Arab countries from respective districts of Rajasthan;

(b) the number of incidents of inhuman treatment with such people received by Government in last two years, alongwith the details thereof; and

(c) the number of reports of victims of fraud practices received by Government along with the details thereof?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) The information regarding number of people working in Arab Countries from Rajasthan, District wise is not maintained.

(b) Indian missions, in the Arab countries have reported that they have not come across incidents of inhuman treatment particularly to Indian workers. However, cases of complaints from Indian Workers related to fraudulent offers for overseas employment, contractual violations and cheating on the part of foreign employers/recruiting agents are received from time to time.

(c) The details of the complaints, including fraudulent practices, received against registered agents as well as unregistered agents during the last two years and action taken thereon are given in Table A and B, respectively, of enclosed statement.

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†Original notice of the question was received in Hindi.

**Statement**

*Details of the complaints received during the last two years and action taken thereon.*

**Table A**

Complaints received against registered recruiting agents and action taken thereof:-

Year	No. of complaints	Show Cause Notice	No. of Registration Certificate suspended/ cancelled	No. of complaints/ dropped/ resolved	Cases pending which are being followed up
2008	118	118	29	89	0
2009	158	158	51	33	74
2010 (up to 30.6.10)	58	58	18	02	38

**Table B**

Complaints received against unregistered recruiting agents and action taken thereof:-

Year	No. of complaints	Prosecution sanction issued	Cases referred to State Government / POE for Action
2008	93	56	37
2009	136	14	136
2010 (up to 30.6.2010)	90	06	90

**Indians in jails of Gulf countries**

2026. SHRI T.K. RANGARAJAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether it is a fact that a number of Indian nationals are languishing in jails and facing trials in various Gulf countries;